

2026
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2471–R(R&M)

Dated, Calcutta 19th day of May, 2026

In furtherance of the notices dated 24.02.2026, 10.03.2026, 12.03.2026 and 20.03.2026 of the *Appellate Side* with regard to promotional examination for the post of **Deputy Registrars**, including one in the *Protocol Wing*, on the *General Branch*, *Appellate Side Establishment* and in view of the Written Test (Phase-I) held on 31.03.2026 in the process of said examination to fill up **04** (four) vacancies in terms of the resolution of the *Hon'ble Recruitment and Promotion (High Court) Committee* taken in its meeting dated 12.02.2026, the following result of Written Test (Phase-I) of the candidates belongs to the cadre/post of *Assistant Registrars*, who appeared in the said written test, is being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Sri Kallol Ghosh	18	Q
2.	Sri Bappa Chakraborty	20	Q
3.	Smt. Nandini Mukherjee	18	Q
4.	Sri Gautam Pal	20.5	Q
5.	Sri Sukanta Roy Chowdhury	22	Q
6.	Sri Joydeep Bandyopadhyay	19.5	Q
7.	Smt. Soma Majumder	16.5	-
8.	Sri Supriyo Das Barman	22.5	Q
9.	Sri Pushpendu Chandra	18	Q
10.	Sri Biplob Nath	23	Q
11.	Sri Prodip Kumar Halder (S.C.)	16	-
12.	Sri Krishnendu Bhattacharjee	22	Q
13.	Sri Arun Kumar Sarkar (S.C.)	16.5	-
14.	Sri Behari Nath Hembram (S.T.)	9.5	-
15.	Smt. Aparna Talapatra	16.5	-
16.	Sri Arindom Roy (S.C.)	23	Q
17.	Sri Soumen Dey	21.5	Q
18.	Sri Tapas Seal	21	Q
19.	Sri Subhabrata Acharya	19.5	Q
20.	Sri Santanu Roy (S.C.)	22	Q

N.B.: 'Q' denotes qualified for Interview/Viva-voce (Phase-II)

The 19th May, 2026

By Order

Sd/-

Registrar

(Recruitment & Management)

High Court, Appellate Side, Calcutta